

CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) The Committee has not yet submitted its report.

(b) Question does not arise.

Rehabilitation of Patients Cured of T.B. and Infectious Diseases

6087. SHRI CH. RAM PARKASH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether patients' suffering from T.B. and other infectious diseases face rehabilitation problem after treatment;

(b) whether Government are considering a proposal for opening of rehabilitation centres for those patients who are cured and are unable to support themselves for lack of a livelihood; and

(c) if so, the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (c). Assistance is being provided by the Ministry of Welfare for developing services for the disabled for Rehabilitation, Physical, Psychological, Social and Economic under the 'Scheme of Assistance to Organisations for the Disabled Persons'. Cured T.B. Patient do not acquire any disability and can engage themselves in the normal activities. However, so far as cured Leprosy patients are concerned, there is a scheme under the National Leprosy Eradication Programme for the establishment of Leprosy Rehabilitation Promotion Units to provide rehabilitation facilities. The Government is giving financial assistance to the extent of Rs. 41 33 lakhs for the recurring and non-recurring expenditure for these units.

Facilities to Slums on Railway Land in Bombay

6088 SHRI GURUDAS KAMAT : Will the Minister of RAILWAYS be pleased to state :

(a) whether Railways propose to issue 'No Objection Certificate' to the Govern-

ment of Maharashtra to provide basic amenities like water, toilet facilities and electricity supply for the slums on railway land in Bombay; and

(b) if so, the areas which have been allowed these facilities and the areas being considered now for the purpose ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) In respect of hutments which are proposed to be removed from the areas which are required for Railway's developmental purposes in the near future and in the safety zone of 50 ft. from the centre line of nearest track, 'No Objection Certificate' for provision of basic amenities by the Government of Maharashtra cannot be given. However, Railway would consider grant of 'No Objection Certificate' for providing civic amenities by the State Government for the remaining residential hutments provided the areas required by the Railway for developmental purposes and on safety considerations are first cleared of encroachment and other pre-requisite conditions fulfilled.

(b) No areas have been allowed these facilities so far as action to remove unauthorised slums required for developmental purposes and on safety consideration has not been taken by State Government as yet.

Birth Rate of Infants with Down Syndrome

6089. SHRI S.S. BHOYE :
SHRI LAKSHMAN MALLICK :
SHRI H N NANJE GOWDA :
SHRI G.S. BASAVARAJU :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it has come to the notice of Government that one infant with Down Syndrome (resulting in mental retardation) is born every 20 minutes in the country;

(b) if so, the facts and details thereof; and

(c) what steps are being taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY

WELFARE (KUMARI SAROJ KHAPARDE) : (a) There is no precise estimate of incidence of Down Syndrome at All India Level.

(b) and (c). In view of the answer at (a) above, the questions do not arise.

[*Translation*]

Vayudoot services for Jaisalmer

6090 **SHRI VIRDHJI CHANDER JAIN :** Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Vayudoot service for Jaisalmer, an important tourist centre in Rajasthan has been suspended since long;

(b) if so, the reasons therefor; and

(c) the time by which the service will be restored ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) to (c). Vayudoot services to Jaisalmer have been suspended since December, 1986 due to grounding of aircraft for engine repairs. Vayudoot services to Jaisalmer will commence soon after the aircraft becomes airworthy.

[*English*]

Shortage of Maintenance Staff with Air India

6091. **SHRI AJIT KUMAR SAHA :** Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether incidence of accidents is increasing in Air India services due to shortage of maintenance staff and proper training;

(b) if so, what are the reasons for shortage of staff; and

(c) whether any review has been made to locate the reasons and measures taken/proposed to rectify the same ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) and (c). Question does not arise.

Impact of Family Welfare Schemes

6092. **SHRI HUSSAIN DALWAI :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the impact of family welfare schemes that have been under implementation in the past as a check on growth rate of population;

(b) whether it is a fact that its impact on growth of population is very minimal; and

(c) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (c). Under the National Family Welfare Programme, 34.9% of the eligible couples were protected against conception and an estimated 76 million births averted till 31st March, 1986. As per the sample Registration System estimates, the national growth rate of population has started showing a decline though marginal since 1982.

Installation of Bucket Wheel Excavators in Paradip Port

6093. **SHRI V. SREENIVASA PRASAD :**
SHRI ATISH CHANDRA SINHA :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Paradip Port Authorities are facing extreme difficulties in the handling of ores in the absence of Bucket Wheel Excavators;

(b) whether these excavators were proposed to be installed in the port long back but could not be installed due to failure of the suppliers;

(c) if so, the details thereof and to whom the job was entrusted and the progress made therein; and

(d) the action proposed to be taken to